

F.No. 6/Harmonize/Adv/FSSAI/2012-13 (pt-2)
Food Safety and Standards Authority of India
(A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India)
FDA Bhawan, Kotla Road, New Delhi-110002

The 26th April, 2016

Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding adoption and operationalisation of Codex Standards.

The Codex Standards for various commodities as per list attached have been recommended by the respective Scientific Panels and Scientific Committee for adoption.

2. The above mentioned Codex Standards may be operationalised and implemented with immediate effect.
3. This issue with the approval of the competent Authority in exercise of the power vested with Food Authority under clause 5 of Section 16 of the Food Safety and Standards Act, 2006.



(Sunil Bakshi)
Advisor (Regulations)

Enclosure: as above

To

1. All Food Safety Commissioners
2. All Authorized Officers, FSSAI
3. All Central Designated Officers of FSSAI

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI

Operationalization of Codex Standards

1. The following Codex standards shall be operationalised, except for the provision for additives, contaminants, labelling requirements and method of analysis mentioned therein, namely:-

S. No.	Name of the Standard	Food Item	Category in FSSR
1.	CODEX STAN 208-1999	Cheeses in brine	2.1 : Dairy Products and Analogues
2.	CODEX STAN 19-1981	Edible Fats and Oils Not Covered by Individual Standards	2.2 : Fats, Oils and Fat Emulsion
3.	CODEX STAN 130-1981	Dried Apricot	2.3: Fruit & vegetable products
4.	CODEX STAN 99-1981	Canned Tropical Fruit Salad	2.3: Fruit & vegetable products
5.	CODEX STAN 145-1985	Canned Chestnut and Chestnut Puree	2.3: Fruit & vegetable products
6.	CODEX STAN 314R-2013	Date Paste	2.3: Fruit & vegetable products
7.	CODEX STAN 308R-2011	Harissa (Red Hot Pepper Paste) (near east)	2.3: Fruit & vegetable products
8.	CODEX STAN 298R-2009	Fermented Soybean Paste	2.3: Fruit & vegetable products
9.	CODEX STAN 114-1981	Quick Frozen French Fried Potatoes	2.3: Fruit & vegetable products
10.	CODEX STAN 151-1985	Gari (Product of cassava tubers)	2.3: Fruit & vegetable products
11.	CODEX STAN 176-1989	Edible Cassava Flour	2.3: Fruit & vegetable products
12.	CODEX STAN 305R-2011	Lucuma (LAC)	2.3: Fruit & vegetable products
13.	CODEX STAN 174-1989	Vegetable Protein products	2.3: Fruit & vegetable products
14.	CODEX STAN 240-2003	Aqueous Coconut Products: Coconut Milk and Coconut	2.3: Fruit & vegetable

		Cream	products
15.	CODEX STAN 313R-2013	Tempe	2.3: Fruit & vegetable products
16.	CODEX STAN 170-1989	Pearl Millet Flour	2.4: Cereals and cereal products
17.	CODEX STAN 173-1989	Sorghum Flour	2.4: Cereals and cereal products
18.	CODEX STAN 178-1991	Durum Wheat Semolina and Durum Wheat Flour	2.4: Cereals and cereal products
19.	CODEX STAN 202-1995	Couscous	2.4: Cereals and cereal products
20.	CODEX STAN 155-1985	Degermed Maize (Corn) Meal & Maize (corn) Grits	2.4: Cereals and cereal products
21.	CODEX STAN 249-2006	Instant Noodles	2.4: Cereals and cereal products
22.	CODEX STAN 301R-2011	Edible Sago Flour	2.4: Cereals and cereal products
23.	CODEX STAN 163-1987	Wheat Protein Products	2.4: Cereals and cereal products
24.	CODEX STAN 175-1989	Soy Protein Products	2.4: Cereals and cereal products
25.	CODEX STAN 166-1989	Quick Frozen Fish Sticks (Fish Fingers), Fish Portions and Fish Fillets, Breaded or in batter	2.6: Fish and Fish Products
26.	CODEX STAN 291-2010	Sturgeon Caviar	2.6: Fish and Fish Products
27.	CODEX STAN 302-2011	Fish sauce	2.6: Fish and Fish Products
28.	CODEX STAN 292-2008	Live and Raw Bivalve Molluscs	2.6: Fish and Fish Products
29.	CODEX STAN 315-2014	Fresh and quick Frozen Raw Scallop products	2.6: Fish and Fish Products
30.	CODEX STAN 141-1983	Cocoa mass, Cocoa/Chocolate liquor and Cocoa Cake	2.11: Other Food Product and ingredient
31.	CODEX STAN 86-1981	Cocoa Butter	2.11: Other Food Product and ingredient
32.	CODEX STAN 105-1981	Cocoa Powder and Dry mixtures of cocoa and sugars	2.11: Other Food Product and ingredient
33.	CODEX STAN 53-1981	Special Dietary Foods with Low-Sodium Content	New category

2. Food Additives

The above food products may contain Food Additives permitted in Appendix A of the Food Safety and Standards (Food products Standards and Food Additives) Regulations, 2011 for the concerned category.

3. Contaminants, Toxins and Residues

The above food products shall comply with the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011.

4. Food Hygiene

The above food products shall be prepared and handled in accordance with the guidance provided in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such guidance provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

The product shall conform to the microbiological requirement given in Appendix B of the Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011.

5. Labelling

The above food products shall be labelled in accordance with the Food Safety and Standards (Packaging & Labelling) Regulation, 2011.

6. Methods of Sampling and Analysis

As provided in the relevant FSSAI Manual of Method of Analysis of Food”.